

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**STARRED QUESTION NO. 242**  
ANSWERED ON 10.07.2019

**COMPLAINTS OF CORRUPTION**

\*242: SHRI SUNIL KUMAR MONDAL:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received complaints of alleged corruption;
- (b) if so, the details thereof indicating the number and nature of complaints received during the last four years;
- (c) whether any action has been taken by the Government on these complaints;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION  
NO. 242 REGARDING COMPLAINTS OF CORRUPTION RAISED BY SHRI  
SUNIL KUMAR MONDAL, HON'BLE MEMBER OF PARLIAMENT FOR REPLY  
ON 10.07.2019**

(a) to (e) Ministry of Mines has received complaints related to irregularities in approvals of statutory clearances/approvals, enforcement of provisions of MMDR Act & Rules, inspection of mines etc. In total 206 complaints of this nature were received in the last four years and necessary actions have been initiated on them. The details thereof is given at **Annexure**.

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**Annexure to PQ No. 242**

**Details of corruption cases and disciplinary proceedings dealt in the Ministry of Mines during last four years:**

**A. Complaints:**

Year	Source	Opening Balance	Received during the year	Total	Disposed	Balance
2015	CVC	7	54	61	54	7
	Others	2	34	36	35	1
2016	CVC	7	9	16	12	4
	Others	1	40	41	39	2
2017	CVC	4	8	12	8	4
	Others	2	34	36	34	2
2018	CVC	4	7	11	5	6
	Others	2	20	22	19	3
Total			206			

**B. ACTION ON THE CVC ADVICE**

Year	Type of Proceedings	Opening Balance	Received during the year	Total	Disposed
2015	Major	03	Nil	03	03
	Minor	01	01	02	01
2016	Major	Nil	Nil	Nil	Nil
	Minor	01	Nil	01	01
2017	Major	Nil	Nil	Nil	Nil
	Minor	Nil	Nil	Nil	Nil
2018	Major	Nil	05	05	05
	Minor	Nil	Nil	Nil	Nil